

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 290 of 2015 & IA Nos. 470 of 2015 & 11 of 2016
And Appeal No. 297 of 2015 & IA No. 12 of 2016**

Dated: 1st September, 2016

In the matter of:-

Appeal No. 290 of 2015 & IA Nos. 470 of 2015 & 11 of 2016

BSES Yamuna Power Ltd.	Appellant(s)
Vs.		
Delhi Electricity Regulatory Commission	Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

Appeal No. 297 of 2015 & IA No. 12 of 2016

BSES Rajdhani Power Ltd.	Appellant(s)
Vs.		
Delhi Electricity Regulatory Commission	Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

ORDER

The Bench did not assemble today.

The matter is posted for hearing on 04.10.2016.

(Court Master)

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